

GOVERNMENT OF INDIA
MINISTRY OF HOUSING AND URBAN AFFAIRS
RAJYA SABHA
UNSTARRED QUESTION NO. 1648
TO BE ANSWERED ON DECEMBER 18, 2023

DISABLED-FRIENDLY PARKS AND GREEN SPACES

NO. 1648. PROF. MANOJ KUMAR JHA:

Will the Minister of HOUSING AND URBAN AFFAIRS be pleased to state:

- (a) number of parks in the country, State-wise details thereof;
- (b) number of green spaces in the country, State-wise details thereof;
- (c) number of parks with playing spaces for children, State-wise details thereof;
- (d) whether Government has a list of accessibility features that are put in parks to ensure they are accessible to persons with disabilities, if so, the details thereof;
- (e) number of disabled-friendly parks for persons with disabilities, State-wise details thereof;
- (f) details of Central and State Government schemes for construction and maintenance of parks in Karnataka; and
- (g) whether Government is planning to construct parks that are accessible to persons with disabilities?

ANSWER
THE MINISTER OF STATE IN
THE MINISTRY OF HOUSING AND URBAN AFFAIRS
(SHRI KAUSHAL KISHORE)

(a) to (c): Urban development including urban planning being a State/ Urban Local Body (ULB) subject, Ministry of Housing and Urban Affairs (MoHUA) only supplements the efforts of the States and ULBs in these sectors through its various flagship programs like Atal Mission for Rejuvenation and Urban Transformation (AMRUT) & AMRUT 2.0. The land use planning for the development of parks and green spaces is undertaken by the respective State/ ULB while the Ministry issues planning guideline documents (like the Urban and Regional Development Plan Formulation and Implementation (URDPFI) guidelines). Data pertaining to the numbers of Parks & Green Spaces is not maintained under AMRUT/ AMRUT 2.0 Mission. However, the State-wise parks developed under AMRUT is at ANNEXURE.

Under AMRUT 2.0, till date 1,015 parks projects worth ₹476.34 crore (including Operation & Maintenance cost) have been approved by MoHUA. Through these projects, 12,893.94 acres of park/ green space area will be developed.

(d) to (g): Under AMRUT, the state of Karnataka has taken-up 181 park projects worth ₹112.91 crore covering around 446.81 acres. Out of these, 177 projects worth ₹99.98 crore have been completed.

Various guidelines have been issued by Government of India for disabled friendly infrastructure in public spaces and buildings like the National Building Code of India 2016, A Guide for Inclusive, Accessible, Safe and Resilient Urban Development by National Institute for Urban Affairs (NIUA) (<https://niua.in/intranet/sites/default/files/2346.pdf>) and by CPWD (<https://cdn.nic.in/SJ/PDFFiles/GuidelinesIndia.PDF>).

**ANNEXURE REFERRED TO IN REPLY TO PART (a) to (c) OF UNSTARRED QUESTION NO. 1648 REGARDING
“DISABILITY-FRIENDLY PARKS AND GREEN SPACES”, DUE FOR ANSWER IN THE RAJYA SABHA ON 18
DECEMBER 2023.**

STATUS OF AMRUT SANCTIONED PROJECT UNDER GREEN SPACE AND PARKS CATEGORY

S. No.	State/UTs	Ongoing			Work Completed			Total		
		No of Project	Project Cost (In ₹ Cr.)	Area of Park (in acre)	No of Project	Project Cost (In ₹ Cr.)	Area of Park (in acre)	No of Project	Project Cost (In ₹ Cr.)	Area of Park (in acre)
1	Andaman and Nicobar Islands	-	-	-	3	0.27	0.22	3	0.27	0.22
2	Andhra Pradesh	25	24.42	64.45	74	56.07	144.64	99	80.49	209.08
3	Arunachal Pradesh	-	-	-	2	2.82	1.95	2	2.82	1.95
4	Assam	1	0.55	0.18	12	15.43	13.13	13	15.98	13.31
5	Bihar	1	0.75	4.35	24	30.35	61.18	25	31.1	65.52
6	Chandigarh	-	-	-	3	1.34	0.77	3	1.34	0.77
7	Chhattisgarh	3	0.07	0.37	191	33.08	349.80	194	33.15	350.17
8	Dadra and Nagar Haveli	1	0.17	0.25	-	-	-	1	0.17	0.25
9	Daman and Diu	-	-	-	1	4.02	0.44	1	4.02	0.44
10	Delhi	3	10.62	139.58	4	4.34	56.05	7	14.96	195.62
11	Goa	-	-	-	2	3.26	1.98	2	3.26	1.98
12	Gujarat	2	1.39	2.48	123	97.32	995.35	125	98.71	997.82
13	Haryana	-	-	-	33	42.2	15.40	33	42.2	15.40
14	Himachal Pradesh	-	-	-	9	7.6	2.84	9	7.6	2.84
15	Jammu and Kashmir	-	-	-	14	24.94	5.13	14	24.94	5.13
16	Jharkhand	-	-	-	35	29.38	84.86	35	29.38	84.86
17	Karnataka	4	12.93	102.52	177	99.98	344.28	181	112.91	446.81
18	Kerala	13	11.17	9.22	65	36	46.55	78	47.17	55.77
19	Ladakh	-	-	-	6	6.52	25.06	6	6.52	25.06
20	Lakshadweep	-	-	-	3	0.08	1.27	3	0.08	1.27
21	Madhya Pradesh	3	15.38	4.86	108	114.12	418.25	111	129.5	423.11
22	Maharashtra	1	1	2.44	127	178.13	452.50	128	179.13	454.93
23	Manipur	2	3.22	3.87	1	1.28	3.65	3	4.5	7.52
24	Meghalaya	-	-	-	8	1.82	1.76	8	1.82	1.76
25	Mizoram	-	-	-	4	3.49	8.49	4	3.49	8.49
26	Nagaland	-	-	-	10	2.9	5.10	10	2.9	5.10
27	Odisha	2	3.11	9.59	46	37.53	107.11	48	40.64	116.70
28	Puducherry	-	-	-	9	1.64	4.10	9	1.64	4.10
29	Punjab	15	4.58	17.94	28	9.51	50.11	43	14.09	68.06
30	Rajasthan	4	2.7	7.60	73	51.79	290.43	77	54.49	298.03
31	Sikkim	-	-	-	3	0.85	0.03	3	0.85	0.03
32	Tamil Nadu	-	-	-	409	232.61	337.65	409	232.61	337.65
33	Telangana	5	5.63	357.92	30	30.06	84.52	35	35.69	442.44
34	Tripura	-	-	-	3	3.67	4.51	3	3.67	4.51
35	Uttar Pradesh	48	48.08	66.60	293	188.74	427.88	341	236.82	494.48
36	Uttarakhand	3	2.17	2.34	41	12.56	35.58	44	14.73	37.92
37	West Bengal	8	2.39	3.60	407	87.9	237.41	415	90.29	241.01
Grand Total		144	150.33	800.14	2381	1453.6	4619.96	2525	1603.93	5420.10